

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3548/2016

New Delhi this the 20th day of October, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Sumit Kumar, aged -23 years,
s/o Sh. Suresh Verma,
R/o D-1/242, Shiv Durga Vihar, Lakkarpur,
Suraj Kund, Faridabad (Har.) ... **Applicant**

(through: Ms. Sonika for Sh. Yogesh Sharma)

Versus

1. Union of India, through the General Manager,
Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway, Muradabad Division,
Muradabad.
3. The Chairman,
Railway Recruitment Cell,
Lajpat Nagar-I, New Delhi.
4. The Senior Divisional Medical Officer,
Northern Railway, Hospital, Muradabad. ... **Respondents**

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Proxy counsel for the applicant has submitted that the applicant was a candidate for Group "D" post under the respondents. He successfully qualified the selection process but was found to be medically unfit. He made a representation on 02.08.2016 to the respondents to medically examine him again by an independent board. However, this request has so far not been considered by the respondents.

2. Counsel for the applicant submitted that the applicant would be satisfied in case directions were given to the respondents to take a decision on the representation of the applicant in a time bound manner.

3. In view of the limited prayer made by the applicant, we dispose of this OA at admission stage itself without issuing notice to the respondents and without going into the merits of the case with a direction to them to decide the representation dated 02.08.2016 of the applicant by means of a reasoned and speaking order within 60 days from the date of receipt of certified copy of this order. No costs.

(Brahm Avtar Agrawal)
Member (J)

(Shekhar Agarwal)
Member (A)

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